

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1124 OF 2019
IN APPEAL NO. 207 OF 2019 &
IA NO. 1123 OF 2019

Dated: 29th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Shri Durga Khandsari Sugar Mills **Appellant(s)**
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Omar Waziri

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Somesh Srivastava for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

ORDER

List the matter for hearing on the main appeal on **09.09.2019**.

Interim order, if any, shall continue till next date of hearing i.e.
09.09.2019.

Parties are directed to file affidavit with the Registry.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj